

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 180 of 2013

Dated : 12th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Uttarakhand Power Corporation Ltd. ...Appellant(s)

Versus.

Uttarakhand Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent-Commission.

Issue Public Notice.

Post the matter on **17.09.2013.**

(Justice Surendra Kumar)
Judicial Member
ts/mk

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson